## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 22.01.2020 NOTICE

Take notice that the following matter listed on 23.01.2020 in Court-II will not be taken up in absence of Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal

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**By Order** 

-sd/-Registrar